

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7605/2021

(Arising out of impugned final judgment and order dated 23-06-2021 in CRLA No. 7507/2018 passed by the High Court Of Judicature At Allahabad)

PIYUSH KUMAR VERMA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.128125/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128127/2021-EXEMPTION FROM FILING O.T.)

Date : 18-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Dr.Menaka Guruswamy, Sr.Adv.
Mr. Pradeep Kumar Yadav, Adv.
Mr. Yash S.Vijay, Adv.
Mr. Utkarsh Pratap, Adv.
P.Nanda A., Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 20.09.2022 (NMD).

(NIRMALA NEGI)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)